

Roasted Bengal Gram (Split) Grading and Marking Rules, 2002

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Roasted Bengal Gram (Split) Grading and Marking Rules, 2002

Whereas, the draft of the Roasted Bengal Gram (Split) Grading and Marking Rules, 1999 was published, as required by Sec. 3 of the Agricultural Produce (Grading and Marking) Act, 1937 (1 of 1937), in the notification of the Government of India in the Ministry of Agriculture No. G.S.R. 48 dated the 27th January, 2000 appearing at pages 246-253, in the Gazette of India, Part II, Sec. 3, sub-sec, (i), dated the 5th February, 2000, inviting objections and suggestions from all persons likely to be affected thereby, before expiry of a period of forty-five days from the date on which the copies of the Gazette containing the said notification were made available to the public; And whereas copies of the said Gazette were made available to the public on the 14th February, 2000; And whereas, the objections and suggestions received from the public in respect of the said draft rules have been duly considered by the Central Government; Now, therefore, in exercise of the powers conferred by Sec. 3 of the Agricultural Produce (Grading and Marking) Act, 1937 (1 of 1937), the Central Government hereby makes the following Rules, namely :

1. Short title, application and commencement :-

(i) These rules may be called the Roasted Bengal Gram (Split) Grading and Marking Rules, 2002 ;

(ii) They shall apply to Roasted Bengal Gram (Split) (*Cicer arietinum* Linn);

(iii) They shall come into force from the date of their final publication in the Official Gazette.

2. Definitions :-

In these rules, unless, the context otherwise requires :

(a) "Agricultural Marketing Adviser" means the Agricultural Marketing Adviser to the Government of India;

(b) "Authorised packer" means a person or a body of persons who has been granted a certificate of authorisation to grade and mark Roasted Bengal Gram (Split) in accordance with the grade standards and procedure prescribed under these Rules;

(c) "Certificate of Authorisation" means a Certificate in prescribed proforma issued under General Grading and Marking Rules, 1988;

(d) "General Grading and Marking Rules" means the General Grading and Marking Rules, 1988 made under Sec. 3 of the Agricultural Produce (Grading and Marking) Act, 1937 (1 of 1937);

(e) "Schedule" means a Schedule appended to these Rules.

3. Grade designation :-

The grade designation to indicate the quality of Roasted Bengal Gram (Split) shall be as set out in column 1 of Schedule-II.

4. Definition of quality :-

The quality indicated by such grade designations and general characteristics shall be as set out against each grade designation in columns 2 to 10 of the Schedule-II.

5. Grade designation marks :-

The grade designation marks shall consist of: (i) a label specifying the name of the produce, grade designation and bearing a design consisting of an outline map of India with the word "AGMARK" and a figure of rising sun resembling the one as set out in Schedule-I; or (ii) "AGMARK Replica" consisting of a design incorporating the number of certificate of authorisation, the word "AGMARK", name of the commodity, grade designation and resembling the one as set out in Schedule-I-A : Provided that the use of "AGMARK Replica" in lieu of AGMARK labels shall be allowed only to such authorised packers who have been granted permission by the Agricultural Marketing Adviser or any officer authorised by him in this behalf and subject to the conditions as prescribed under the General Grading and Marking Rules,

1988.

6. Method of packing :-

(i) Roasted Bengal Gram (Split) shall be packed in new, clean, sound, and dry jute bags, cloth bags, laminated polyethylene, poly-propylene, high density polyethylene bags, pouches or any other packing material of food grade,

(ii) The packages shall be free from insect infestation, fungus contamination, deleterious substances and undesirable or obnoxious smell;

(iii) Each package shall contain Roasted Bengal Gram (Split) of one grade designation only;

(iv) Each package shall be securely closed and suitably sealed;

(v) Suitable number of consumer packs containing graded material of the same grade designation and from the same lot/batch may be packed in a master container such as wooden cases, card board cartons etc.

(vi) Roasted Bengal Gram (Split) shall be packed in the standard pack sizes namely, 100 gms, 200 gms, 500 gms, 1 Kg., 5 Kg and thereafter in multiples of 5 Kg as per Packaged Commodities Rules, 1977 made under the Weights and Measures Act, 1976.

7. Method of Marking :-

(1) A grade designation mark shall be securely affixed to or printed on each package of Roasted Bengal Gram (Split) in a manner approved by the Agricultural Marketing Adviser or an officer authorised by him in this behalf in accordance with Rule 11 of the General Grading and Marking Rules, 1988;

(ii) In addition to the grade designation mark, the following particulars shall also be clearly and indelibly marked on each label and or on the package :

(a) Name and address of the authorised packer;

(b) Place of packing,

(c) Date of packing in month and year

(d) Lot/batch number,

(e) Net weight,

(f) Price (inclusive of all taxes);

(g) Best before within..... months from the date of packing;

(h) Name of grading Laboratories.

(iii) Proper care shall be taken to ensure that the ink used for marking does not contaminate the product;

(iv) An authorised packer may after obtaining prior permission of the Agricultural Marketing Adviser or an officer authorised by him in this behalf, in accordance with Rule 11 of the General Grading and Marking Rules, 1988 mark his private trade mark or trade brand label on the graded packages provided that the same does not indicate quality or grade other than that indicated by the grade designation mark affixed to the graded packages in accordance with these rules.

8. Special conditions for grant of Certificate of Authorisation :-

In addition to the General conditions specified in sub-rule (8) of Rule 3 of the General Grading and Marking Rules, 1988, the following shall be the additional conditions for grant of certificate of authorisation for Grading and Marking of Roasted Bengal Gram (Split) under these rules, namely :

(i) The authorised packer shall either set up his own laboratory manned by the qualified chemist approved by the Agricultural Marketing Adviser or an officer authorised by him in this behalf in accordance, with Rule 9 of the General Grading and Marking Rules, 1988 for testing the quality of Roasted Bengal Gram (Split) or have access to the State Grading Laboratory or private commercial laboratory approved for the purpose;

(ii) The premises for processing and packing shall be maintained in perfect hygienic and sanitary conditions;

(iii) The personnel engaged in these operations shall be in sound health and free from any contagious disease.

(iv) All instructions regarding the method of sampling, analysis, sealing marking of packages, maintenance of records and submission of returns etc. which may be issued from time to time by the Agricultural Marketing Adviser or any other officer duly authorised by him shall be strictly observed.

SCHEDULE 1

Grade designation mark

(DESIGN ON AGMARK LABEL) □

SCHEDULE 1A

Grade designation mark

(DESIGN OF AGMARK REPLICA) NAME OF COMMODITY.....
 GRADE..... □

SCHEDULE 2

Grade designations and definitions of quality of Roasted Bengal Gram (Split)

SCHEDULE-II								
(See								
Rules 3 and 4) Grade designations and definitions of quality of Roasted Bengal Gram (Split)								
Definition of quality								
Special characteristics (in per cent by mass)								
Foreign matter								
Grade designations	Moisture content (Maximum)	Organic /Maximum)	Inorganic (Maximum)	Damaged and Discoloured grains (Maximum)	Other edible grains (Maximum)	Weevilled grains (Maximum)	Brokens and fragments pieces (Maximum)	Partially husked grains (Maximum)
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)
Special Standard	6.0 7.0	0.10 0.50	0.10 0.25	1.0 2.0	0.50 0.75	0.5 1.0	3.0 5.0	0.5 1.0
General Characteristics								
(10)								